Government of India
Ministry of Parliamentary Affairs
RAJYA SABHA
UNSTARRED QUESTION NO. 130
TO BE ANSWERED ON 03.02.2025
ONLINE ASSURANCE MONITORING SYSTEM(OAMS)

130. Smt. Kiran Choudhry

Will the Minister of Parliamentary Affairs be pleased to state:-

(a) The manner in which the Online Assurance Monitoring System (OAMS) aims to improve accountability for assurances given by Ministers in the Parliament; and

(b) The mechanisms that are employed by OAMS to track the status of assurances made by Ministers, including those the are pending, implemented, or dropped?

Answer
THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS
(Dr. L. Murugan)

(a) & (b): The **Online Assurances Monitoring System (OAMS)**, implemented by the Ministry of Parliamentary Affairs, is a digital platform aimed at ensuring that assurances made by Ministers in Parliament are systematically tracked, monitored, and fulfilled. It enhances accountability, transparency, and efficiency by integrating key features and mechanisms.

Improving Accountability

OAMS strengthens accountability by:

• **Centralized Recordkeeping**: It provides a single digital repository where all assurances are recorded, ensuring transparency and eliminating the risk of losing track of commitments.

• **Automated Notifications**: The system sends timely alerts to all stakeholders to act on pending assurances, maintaining adherence to deadlines.

• **Real-Time Updates**: Ministries and departments can log progress updates directly into the system, ensuring accurate and up-to-date information for stakeholders.

• **Integration with Standing Committee on Government Assurances**: Committee on Government Assurances can monitor the progress of assurances in real-time, enabling them to hold Ministry/Departments accountable for timely implementation.

• **Transparent Monitoring**: By providing access to assurance data, OAMS ensures visibility for all stakeholders, including Members of Parliament, making Ministers' commitments publicly accountable.

Tracking the Status of Assurances

To effectively track the status of assurances, OAMS employs the following mechanisms:

- **Categorization of Assurances**: Assurances are classified as:-
  - **Pending**: Assurances that are still in progress.
  - **Implemented**: Assurances that have been fulfilled.
  - **Dropped**: Assurances no longer actionable, with reasons documented.
- **Digital Workflow System**: The platform manages assurances through a structured process from registration to resolution, ensuring smooth transitions between stages.
- **Real-Time Dashboard**: A dynamic dashboard provides a visual representation of assurance data, showing the status and distribution across categories for easy monitoring.
- **Search and Filter Options**: Users can locate specific assurances using filters based on ministry, timeline, or status, making the system user-friendly and efficient.
- **Reporting and Analytics**: OAMS generates detailed reports on assurances, highlighting progress, delays, and areas of concern, which support informed decision-making.

By integrating these features and mechanisms, OAMS ensures that assurances are not only tracked but also resolved efficiently, fostering greater accountability and transparency in the parliamentary process. This innovative system plays a pivotal role in building public trust in government actions and commitments.

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